HARYANA VIDHAN SABHA

Starred Questions

to be asked at a meeting of the Haryana Vidhan Sabha to be held on Monday, the 17th

March, 2008.

CONSTITUTION OF ADMINISTRATIVE REFORMS COMMISSION

*837. SH. SHAMSHER SINGH SURJEWALA, M.L.A: Will the Chief Minister be pleased to state: -

- a) whether the Government of Haryana has constituted an Administrative Reforms Commission in the State;
- b) if so, the terms and reference of the Commission;
- c) whether any Administrative Reforms Commission was constituted previously; and
- d) if so, what is the report of previous Commission?

Chandigarh:
SUMIT KUMAR
The 13th March,
2008

Secretary,

Haryana Vidhan Sabha